

National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg  
New Delhi

Dated: 02.07.2016

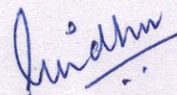
No. NGT(PB)/440/RTI/Admn./2014/584

**OFFICE ORDER**

Sub : Designation of first Appellate Authority under Right to Information Act 2005, for National Green Tribunal, Principal Bench, New Delhi- reg.

Ms. Sheetal Sharma who has been working as Deputy Registrar, is hereby designated as First Appellate Authority under Right to Information Act 2005, for National Green Tribunal w.e.f 02.07.2016, in place of Shri Chandra Gupta, DGJS, on repatriation to his parent cadre.

This issues with the approval of Competent Authority.



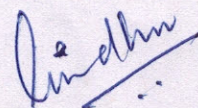
(Mrs. Sindhu Krishnakumar)  
Deputy Registrar cum PPS

To

Ms. Sheetal Sharma  
Deputy Registrar, NGT,  
Principal Bench, New Delhi

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson/PS to Ld. Registrar General
2. The Joint Secretary, Ministry of Environment, Forests & Climate Change, New Delhi.
3. The Pay & Accounts Officer, Ministry of Environment, Forests & Climate Change.
4. Ld. Registrar, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata.
5. The Deputy Registrar, NGT (PB)
6. CPIO, NGT (PB)
7. All APIOs, NGT, PB & Zonal Benches
8. Section Officer (Admin)
9. Website of NGT
10. Guard File/ Concerned Office Files (02, 03)



(Mrs. Sindhu Krishnakumar)  
Deputy Registrar cum PPS